





NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/11/2016 AT 10.30 AM


PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/5/2016
NAME OF THE APPLICANT : SYNTHITE INDUSTRIES LTD
UNDER SECTION : 14(1)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
①	FOR TK BHASKAR SHWETHA VASUDEVAN	counsel for the objectors	
②	For Lakshmoni Subramanian N. Ganesh (PCS)	Counsel for Petitioner	
③	HARI NAIR For: LAB FURNITURE SYSTEMS INDIA PVT. LTD	Counsel for petitioner	
④	SHAJAHAN - M LAB FURNITURE SYSTEMS INDIA PVT. LTD.		

ORDER

Shri N Ganesh, PCS representing the petitioner present. Ms Swetha Vasudevan, counsel for objectors present. Shri Hari Nair, counsel for M/s Lab Furniture Systems Ltd present. Shri Shajahan M, Director, M/s Lab Furniture Systems Ltd, present in person. Counsel for the objectors prayed some time for filing counter since she has not received the documents signed by the concerned parties who are residing in Kerala. At her request, time is granted. Put up on 18.11.2016 at 10.30 A.M.


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)